

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 3

C.P.(IB) 255/MB/2022

CORAM:

SH. K.K. VOHRA

JUSTICE P. N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2022**

NAME OF THE PARTIES: - **Nilam Mittal**

V/s

Omkar Realtors & Developers Pvt Ltd

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Section 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

List this matter on **21.04.2022** along with other Company Petition filed against the Corporate Debtor.

Sd/-

Sd/-

K.K. VOHRA
Member (Technical)

JUSTICE P. N. DESHMUKH
Member (Judicial)

Vedant